

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

103

CP(IB) No. 501/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Super Sonic Carriers Pvt Ltd -Vs- Hindusthan national Glass & Industries Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Rishav Banerjee, Adv.  
2. Mr. Ramji Ray Chaudhri, Adv. } For Operational Creditor  
R.R.C.  
31/08/2018

♦. ~~MR. REETOBROTO KR.~~

Q. 1. MS. LABANYASREE SINHA

Adv for  
Corporate  
Debtor

Lab  
30/8/18

ORDER

Ld. Counsel for Operational Creditor and for Corporate Debtor is present.

Ld. counsel appearing on the side of the Corporate Debtor sought time to hear the matter for want of arguing Counsel. It is submitted that arguing Counsel is laid up due to illness, therefore, adjournment as required is allowed.

List it for hearing on 26/09/2018.

Sd  
(Jinan K.R.)  
Member (J)